## 12.00 Noon

## STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): Sir, I lay on the Table, a Statement (in English and Hindi) correcting the answer to Unstarred Question No. 530 given in the Rajya Sabha on the 25th February, 2011, regarding "Radiation certificates from Cell Phone Towers".

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(MR. DEPUTY CHAIRMAN in the Chair)

## PAPERS LAID ON THE TABLE

Reports and Accounts (2006-07, 2007-08, 2008-09 and 2009-10) of various Universities, Institutes, Councils, Sarva Abhiyans, Missions, Societies, Parishads and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 19 and sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966:—
  - (a) Fortieth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2009-10.
  - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2009-10 and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5163/15/11]

- (B) (1) A copy each (in English and Hindi) of the following papers, under sub-section(4) of Section 22 of the National Institute of Technology Act, 2007:—
  - (i) (a) Annual Report and Accounts of the National Institute of Technology, Hazratbal, Srinagar, for the year 2009-10, together with the Auditor's Report on the Accounts.